

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 102

(IB)-1718(PB)/2018

**IA-4683/2021, IA-769/2022, IA-1590/2022,
IA-4578/2022, IA-699/2023, IA-1700/2023,
IA-2218/2023, IA-3031/2023, IA-3198/2023,
IA-1872/2023, IA-1874/2023, IA-1875/2023, IA-4333/2023,
IA-4517/2023, IA-5139/2023, IA-5405/2023, IA-46/2024,
IA-2401/2024**

IN THE MATTER OF:

Shiv Dayal Sharma & Ors.

... Applicant/Petitioner

Versus

Three C Projects Pvt Ltd.

... Respondent

Under Section: 7 of IBC, 2016 (CIRP)

Order delivered on 05.07.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Chetna Bisht in IA-699 of 2022, Adv. Shashi Bhushan Prasad in IA-4578/2022, Adv. Priya, in I.A-3198/2023, Adv. Sonam Sharma, Adv. Riddhi Jain, Adv. Yash Srivastava in IA-4683/21

For the RP : Adv. Abhishek Anand, Adv. Karan Kohli, Adv Ishaan Dhingra

For the Noida Authority : Adv. Rachit Mittal, Adv. Parish Mishra, Adv. Adarsh Srivastava

For the Respondent : Adv. Abhay Kaushik, Adv. Himani Babbar, R-9 & R-21 in IA/1875/2023

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-4683/2021, IA-769/2022, IA-1590/2022, IA-4578/2022, IA-699/2023, IA-1700/2023, IA-2218/2023, IA-3031/2023, IA-3198/2023, IA-1872/2023, IA-1874/2023, IA-1875/2023, IA-4333/2023, IA-4517/2023, IA-5139/2023, IA-5405/2023, IA-46/2024, IA-2401/2024: List on

11.07.2024 when the pending applications qua (IB)-1248(PB)/2018 are scheduled for hearing.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)